[13 December, 1999f RAJYA SABHA

Ports to cut down multiplicity of documents. The Department of Revenue ha4 taken measures to facilitate faster movement and clearance of goods at Ports. Important measures, *inter-alia*, include simplification of transhipment rules, coastal shipping, bonded trucking, rational measures for speedy clearance of export-import goods and extended coverage of different export related schemes at various ports of regulation.

Private Participation in PSUs

1150. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government have identified some PSUs for private participation;

(b) if so, the details of such PSUs and the reasons for their private participation;

(c) whether Government would take steps to ensure that there is no adverse effect on workers engaged in such PSUs; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (d) It is the policy of the Government to progressively disinvest its equity in non-strategic PSEs, duly taking measures to safeguard the interests of the workers.

Public Sector Establishements in Reserved Category

†1151. SHRIMATI SAROJ DUBEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government have kept some public sector establishments in the reserved category with the purpose of not privatising them; and

(b) if so, the details of such establishments?

[†]Original notice of the question received in Hindi.

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